

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No.3335 of 2002

New Delhi, this the 27th day of October, 2003

HON'BLE MR.KULDIP SINGH, MEMBER(JUDL)  
HON'BLE MR.S.K. NAIK, MEMBER (A)

V.K. Madhavan  
S/o Late Shri Kanda, aged 58 years  
Working as Asst. Armament Supply Officer



Residing at H-364  
Sarojini Nagar,  
New Delhi-110 023.

....Applicant

By Advocate: None.

Versus

1. Union of India through  
the Secretary,  
Ministry of Defence,  
South Block,  
New Delhi-110 011.

2. The Chief of the Naval Staff  
Naval Headquarters,  
New Delhi-110 011.

3. The Secretary,  
Department of Expenditure,  
Ministry of Finance,  
South Block,  
New Delhi-110 011.

..Respondents

By Advocate: None.

O R D E R(ORAL)

By Hon'ble Mr.Kuldip Singh, Member(JUDL)

None present for the applicant even on the second call. Even on the late date of hearing, i.e., 10.10.2003 none was present for the applicant. Accordingly, the OA is dismissed for default and non-prosecution.

  
(S.K. NAIK)  
MEMBER (A)

  
( KULDIP SINGH )  
MEMBER(JUDL)